

APPLICATION FOR RECRUITMENT TO
INSURANCE REGULATORY AND DEVELOPMENT AUTHORITY OF INDIA
HYDERABAD

Post applied for:	
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Recent passport size photograph

(A) Personal details

Sl. No	Details	
1	Name (In Block Letters):	
2	Father's name	
3	Nationality	
4	Religion to which you belong	
5	Mother Tongue	
6	Present Residential Address with Pin code	
7	Permanent Residential Address with Pin code	
8	Telephone No & Mobile No.	
9	E- Mail id	
10	Date of Birth	Age:
11	Sex (Male /Female)	
12	Marital status	

13	Whether belongs to SC/ST category?				
14	Whether belongs to OBC category? If yes, whether belongs to Creamy layer				
15	Whether belongs to PWD (Persons with Disability) category? If yes, mention the % of disability				
16	Whether belongs to Ex- Servicemen category? If yes, date of discharge from service				
17	Organization in which working, if any				
18	Office Address & Telephone Nos.				
19	Languages known	Language (Read, write, Speak)	R	W	S
		1			
		2			
		3			

(B) Qualifications

1. Academic Qualifications (Graduation onwards):

Examinations passed	University/ Institute/Board	Yr. of Passing	Duration of Course	Subjects	% of Marks/ Class/ Division

2. Professional qualifications

Examinations passed	University/Institute /Board	Year of Passing	Duration of Course	Subjects	Percentage of Marks

(C) Service details

(i) Details of post held:

Sl. No	Name and address of the employer	Designation	Job Profile	Duration of service	From	To
1						
2						
3						
4						

(D) Any Other information

(E) References

Name & Designation	Address	Contact Nos.
1.		
2.		

DECLARATION

1. I hereby declare that all statements made in this application are true, complete and correct to the best of my knowledge and belief.

2. I declare that
 - a) I have not been, at any time, convicted by a court in India for any offence involving moral turpitude.
 - b) No proceedings in respect of an offence alleged to have been committed by me are pending before a criminal court in India.
 - c) No warrant or summons for the appearance, or a warrant for arresting me has been issued by a court under any law for the time being in force or that an order prohibiting me from departure from India has been issued by any such court.

2. I understand that any incorrect information furnished by me is found to be false at a later stage or that does not satisfy the eligibility criteria will lead to my disqualification from the selection process and my candidature/appointment is liable to be cancelled / terminated.

3. I agree and declare that my admission to the interview is strictly provisional. The mere fact that the call letter for interview has been issued to me does not imply that my candidature has been finally cleared by IRDAI and further does not entitle me for appointment in IRDAI unless an appointment letter is issued to me.

4. I understand and agree that in case of violation of any selection process by me, I will not be allowed to appear in any IRDAI recruitment process in future. Further, I understand and agree that if such instances go undetected during the current selection process but are detected subsequently, such disqualification will take place with retrospective effect.

Date:
Place:

(Signature of the Applicant)

Encl: 1. Duly attested copies of all certificates in support of Date of Birth, Academic qualifications (Marks sheets of all years and Degree/PG/other certificates), Caste status (if SC/ST/OBC), Disability certificate (for Persons with Disability – PWD), Release certificate for Ex-Servicemen as per applicable proforma and Experience Certificate, if any.